

F.No. J-11015/1/2016-Judl.(Part-3)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 20th March, 2018

Corrigendum

With reference to this Department's earlier Order No. J-11015/1/2016-Judicial dated 28.12.2016 regarding Panel of Counsel for various District & Subordinate Courts in the state of Uttar Pradesh, the name of Standing Government Counsel under the **District Kannauj** i. e. Shri Rajendra Kumar Trivedi (Enrollment number **UP/3453/1985**) may be read as "**RAMENDRA KUMAR TRIVEDI**". Rest of the contents of the aforesaid order dated 28.12.2016 will remain same.

2. Hindi version of this corrigendum will follow.

Inder Kumar
20.3.18
(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Shashi Prakash Singh, Addl. SGI, Allahabad High Court.
3. Shri Gyan Prakash, Asstt. SGI, Allahabad High Court, Allahabad.
4. Shri Surya Bhan Pandey, Asst. SGI, Allahabad High Court, Lucknow Bench.
5. Shri Ramendra Kumar Trivedi, Standing Govt. Counsel, R/o Village & Post Office Matauli, District Kannauj, Uttar Pradesh for information.
6. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'List of empanelled counsel' for information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.

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